

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PETRON ENGINEERING CONSTRUCTION LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Petron Engineering Construction Limited
2.	Date of incorporation of Corporate Debtor	19.07.1976
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Debtor	L45202MH1976PLC019135
5.	Address of the registered office and principal office (if any) of corporate debtor	Swastik Chambers, 6th Floor, Sion Trombay Road, Chembur Mumbai-400071, Maharashtra
6.	Date of closure of Insolvency Resolution Process	17.02.2019
7.	Liquidation commencement date of Corporate Debtor	05.02.2020 (Vide Hon'ble Adjudicating Authority's Order dated 23.01.2020, a copy of which was made available on the website of Hon'ble NCLT on 05.02.2020)
8.	Name and registration number of the insolvency professional acting as liquidator	<u>Name:</u> CS Vineet K Chaudhary <u>Registration Number:</u> IBBI/IPA-002/IP-N00103/2017-2018/10246
9.	Address and e-mail of the liquidator, as registered with the Board	<u>Address:</u> D-38, LGF (L/S), South Extension Part-II, New Delhi-110049. <u>Email Id:</u> ip.vineetchaudhary@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	<u>Address:</u> VKC Restructuring Professionals LLP D-38, LGF (L/S), South Extension Part-II, New Delhi-110049. <u>Contact Number:</u> 011-49121644/45 <u>Email id (process specific):</u> liquidatorPECL@vkcindia.com



Notice is hereby given that the Hon'ble Adjudicating Authority (the National Company Law Tribunal, Mumbai Bench at Mumbai) has ordered the commencement of liquidation of **Petron Engineering Construction Limited** vide its Order dated **23.01.2020** (copy of which was made available on the website of Hon'ble NCLT on 05.02.2020).

The stakeholders of **Petron Engineering Construction Limited** are hereby called upon to submit their claims or update their claims submitted during the Corporate Insolvency Resolution Process, with proof on or before **06.03.2020**, to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims or update their claims submitted during the Corporate Insolvency Resolution Process, with proof by electronic means only. All other creditors may submit their claims or update their claims submitted during the Corporate Insolvency Resolution Process, with proof in person, by post or by electronic means in their respective forms as prescribed in Schedule II of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 (Available at <https://www.ibbi.gov.in/home/downloads>) and also at www.petronengineering.com).

Submission of false or misleading proofs of claim shall attract penalties.



CS Vineet K Chaudhary
(Liquidator)



In the matter of Petron Engineering Construction Limited
Registration No.: IBBI/PA-002/IP-N00103/2017-2018/10246
liquidatorPECL@vkcindia.com (process specific)
ip.vineetchaudhary@gmail.com (registered with IBBI)
Telephone Number: 011-49121644-45
Address of the Liquidator registered with IBBI:
D-38, LGF (L/S), South Extension Part-II,
New Delhi-110049

Date: 08.02.2020

Place: New Delhi